

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **GOVARDHAN CREATION PRIVATE LIMITED**

1	Name Of Corporate Person	GOVARDHAN CREATION PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	22/04/2004
3	Authority Under Which Corporate Person Is Incorporated / Registered	REGISTRAR OF COMPANIES – AHMEDABAD
4	Corporate Identity Number/Limited Liability Identification Number Of Corporate Person	U17111GJ2004PTC044017
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	P. No. 8202/2/B, GIDC Sachin, Village Sachin, Taluka Choryasi, Surat, GJ 394230 IN
6	Liquidation Commencement Date Of Corporate Person	04TH DAY OF AUGUST, 2022
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	SAAURABH JHAVERI Address: 6TH FLOOR, 620 JOLLY PLAZA, OPP. ATHWAGATE CIRCLE, ATHWAGATE, SURAT 395001 Email: SJHAVERI333@GMAIL.COM Ph. No.: 9824440137 Reg. No: IBBI/IPA-002/IP-N00068/2017-2018/10146
8	Last Date For Submission Of Claims	03RD DAY OF SEPTEMBER, 2022

Notice is hereby given that the **GOVARDHAN CREATION PRIVATE LIMITED** has commenced voluntary liquidation on **04TH DAY OF AUGUST, 2022**.

The stakeholders of **GOVARDHAN CREATION PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **03RD DAY OF SEPTEMBER, 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator



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: **SAAURABH JHAVERI**

Date and Place

: **08/08/2022, SURAT**